NAME OF CORPOATE DEBTOR: M/S BAREILLY HIGHWAYS PROJECT LIMITED

DATE OF COMMENCEMENT OF CIRP: 23RD SEPTEMBER, 2024

LIST OF CREDITORS AS ON: 3RD OCTOBER, 2025

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(AMOUNT IN Rs)

s.no	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED								
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	WHETHER RELATED PARTY?	VOTING PERCENTAG E	AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
1	INCOME TAX DEPARTMENT (TDS) DELHI	CENTRAL GOVERNMENT	28.08.2025	26,98,62,000	-	OUTSTANDING TAX DUES	NO	NA	26,98,62,000	~	-	-	An email was sent on 04.09.2025 requesting requisite information/documents in support of the claim submitted by the Income Tax Department (TDS), Delhi. However, no response has been received to date. In view of the pending information/documents, the said claim is kept as a contingent claim.
TOTAL				26,98,62,000	-	-	-	~	26,98,62,000	-	-	-	

CMA Sandeep Goel Resolution Professional M/s Bareilly Highways Project Limited (Under CIRP)

Date: 03.10.2025 Place: New Delhi